

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-08-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/26/2018  
NAME OF THE PETITIONER(S) : Dr.JAWAHAR PALANIAPPAN AND 1  
NAME OF THE RESPONDENTS : KUMUDHAM PUBLICATIONS PVT LTD & 3 OTHS  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. AMI 24940

Counsel for R2 & R4



**ORDER**

Counsel representing both the parties are present. Both counsels prayed for time for making submissions. At their request, time is enlarged. Put up on 25.09.2018.

-st-

(S VIJAYARAGHAVAN)  
Member (Technical)

-st-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

sr